| Annexure-1 | | | | | | | | | | | | | | | |
|--------------------------------------------------------------------------------------------------|-----------------|----------------|--------------------------|----------------|--------------------------------|-------------|-------------------|------------|---------|---------------|------------|------------------|-----------|--------------|----------|
| Name of C | Corporate Debt | or | : Trident Sugars Limited | | | | | | | | | | | | |
| Date of Co | ommencement | of CIRP | : 09-07-2024 | l I | | | | | | | | | | | |
| List of Cre | ditor as on 18- | 12-2024 | | | | | | | | | | | | | |
| Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | | |
| | | | | | | | | | | Amount of any | | | | | |
| | | | | | | | | | | | Amount of | mutual dues, | Amount of | Amount of | |
| | Name of | Identification | | | | | | | | | Contingent | that may be set- | claim not | claim under | Remarks, |
| SI. No | creditor | No. | Details of | claim received | Details of the claims admitted | | | | | | Claim | off | admitted | verification | if any |
| | | | | | | | | | | % of | | | | | |
| | | | | | Amount of | | | Amount | Whether | voting | | | | | |
| | | | Date of | Amount | claim | Nature of | Amount covered by | covered by | related | share in | | | | | |
| | | | receipt | claimed | admitted | the claim | security interest | guarantee | party? | CoC | | | | | |
| 1 | Prudential | U21020AP1998 | 24-07-2024 | 429967595.76 | 429967595.76 | Financial | 429967595.76 | Yes | No | 74.24 | 0 | 0 | 0 | 0 | |
| | Ammana | PLC008729 | | | | Creditor- | | | | | | | | | |
| | Sugars | | | | | Secured | | | | | | | | | |
| | Limited | | | | | | | | | | | | | | |
| | • | • | Total | 429967595.76 | 429967595.76 | 95.76 74.24 | | | | | | | | | |